

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 497/11568-582/F.1(3)/Gaz/16 dated 27.02.2016, Sh/Ms. EKTA GAURIA, (Central), Tis Hazari Courts, Delhi and **Ms. Namrita Aggarwal**, CCJ-cum-ARC (Central), Tis Hazari Courts, Delhi are authorized as **Link I & Link II** respectively, to look after the work of the Office of Administrative Civil Judge (Central), Tis Hazari Courts, Delhi for assigning 'Warrant of Attachment', 'Warrant of Possession' and other work of bailiffs in the absence of **Sh. Hem Raj**, Administrative Civil Judge (Central), Tis Hazari Courts, Delhi.


(RAVINDER KAUR)

District & Sessions Judge (HQs)
Delhi

No. 2606/57225-241 /F.1(3)/Gaz/16

Dated 24 DEC 2016

Copy forwarded for information & necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Administrative Civil Judge (Central), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Sr. Administrative Officer (Judl.)/ Administrative Officer (Judl.), Administration Branch (I, II, III), General Branch, Care Taking Branch, Nazarat Branch, Office of ACJ (Central), Tis Hazari Courts, Delhi.
5. The In-charge, Facilitation Centre, Tis Hazari Courts, Delhi.
6. The P.S./Reader to the undersigned.
7. Warrant Marking Seat (Central), Nazarat Branch, Tis Hazari Courts, Delhi.
8. The Website Committee, Tis Hazari Court, Delhi.


District & Sessions Judge (HQs)
Delhi